

of the N.C.D.C. Gratuity schemes are as follows :—

1. The gratuity shall be admissible for good, efficient and faithful service in the following circumstances :

- (a) Discharge on abolition of post ;
- (b) Permanent incapacity due to bodily or mental infirmity;
- (c) Death;
- (d) Superannuation;
- (e) Retirement after 30 years qualifying service; provided that in

the case of (a), (b) and (d) referred to, gratuity shall be admissible only after five years of qualifying service.

2. Gratuity will be equal to 15 days' emoluments for each completed year of service subject to a maximum of 15 times of the emoluments or Rs. 24,000 whichever is less.

3. In the case of death, the amount of gratuity will be calculated as at (2) above or as mentioned below whichever is more:

(i) During the 1st year of Service.	2 months emoluments	} Reduced by the amount of Corporation contribution together with interest thereon standing to the credit in the Contributory Provident Fund Account of the Employee (The Corporation's contribution will also include the amount of gratuity admissible under Rule 2(6) of the *Workmen's Contributory Provident Fund Rules)
(ii) After one year but before 5 years service.	6 months emoluments	
(iii) After completion of 5 years service.	12 months emoluments	

**\*To be omitted if not applicable.**

The gratuity scheme has been extended to the daily-rated and piece-rated workers as a temporary measure and will be replaced by the scheme that may be introduced by the Government.

#### OPENING OF NEW COAL PITS IN GIRIDIH, BIHAR

1576. SHRI MONORANJAN ROY :

SHRI SALIL KUMAR GANGULY:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government propose to explore the possibility of getting coal in Keharbari and Sri Rampur area of Giridih, Hazaribagh District, Bihar by opening of new pits ;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY) :  
(a) to (c) This question has been thoroughly examined by several Committees, the latest of which, gave a report in 1968. This Committee confirmed that the reserves of good quality coal in Kurhur-baree & Serampore areas of Giridih are

almost exhausted and there is no possibility of economic extraction thereof. There can therefore be no question of opening new pits in that area.

#### RETRENCHMENT OF COAL-MINE WORKERS IN BOKARO COLLIERIES

1577. SHRI M. ASAD MADANI : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that a number of coal miners employed by a local contractor of the N.C.D.C. Ltd. at Bokaro Colliery in Bihar have been rendered jobless due to retrenchment since over a year :

(b) whether any *Dharna* was staged by these workers at the office of the Area General Manager of the B&K group of Collieries recently ;

(c) whether Government have received any memorandum on behalf of these workers in this regard ; and

(d) if so, what steps have been taken to provide jobs to these workers ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY) :  
(a) Yes, Sir. About 243 workers who were employees of a contractor of the National

Coal Development Corporation were retrenched by the contractor on the termination of his contract. However, on a request by the retrenched workers, N.C.D.C. have provided jobs to 111 of the retrenched employees of the contractor. 152 workers including 105 women remain to be absorbed.

(b) and (c) Yes, Sir.

(d) The matter has been looked into in consultation with the N.C.D.C. and it is found that the 111 persons provided with jobs by N.C.D.C. are related to most of the women workers, who have been retrenched by the contractor. It has not been possible for the N.C.D.C. to absorb the others as they do not have vacancies and a large number of workers are already surplus in their collieries.

#### SINGLE STOREY HOUSES IN JANAKPURI, NEW DELHI

1578. SHRI SANDA NARAYANAPPA : Will the Minister of HEALTH AND FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the single storey houses on plots of 80 sq. yds. in C and E Blocks of Janakpuri (D.D.A. Colony) New Delhi have been sold at the price of Rs. 15,500 each, which includes the price of land @ Rs. 30 per sq. yd.;

(b) what is the break-up of the cost of construction amounting to Rs. 13,100 with the list of inventory ;

(c) whether it is a fact that the streets and lanes in the groups have not been developed according to the Municipal bye-laws ;

(d) if so, what are the reasons therefor and by when they shall be completed according to the Municipal bye-laws "and

(e) by when the area will be handed over to the corporation authorities ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) Yes, Sir.

(b)

	Rs.
(i) Cost of construction including internal development.	10,242
(ii) Administration and departmental charges	1,680
(Hi) Interest charges	1,178

13,100~

The lists of electrical and other fittings are attached.

(c) and (d) No, Sir. The main roads have been provided with black-topped surfaces. There are no bye-laws for lanes inside a group housing pocket; these have been made with brick ballast surfacing and red bajri top.

(e) No date can be given at present. The matter is being actively pursued by the Delhi Development Authority with the Municipal Corporation of Delhi.

#### STATEMENT

*Inventory of Electrical fittings in 80 sq. Yds. plot houses at Pankha Road, Janakpuri, New Delhi*

	C.T.S. based upon C.P.W.D. specification
1. Type of wiring . . . . .	9
2. Light Points . . . . .	2
3. Fan points . . . . .	3
4. Light plug points . . . . .	3
5. Bracket fittings . . . . .	3
6. Button Holder . . . . .	1
7. Fancy Fittings . . . . .	1
8. Bulkhead fittings . . . . .	1
9. Water tight fitting . . . . .	1
10. Main Board with 15 amps. I/C Switch . . . . .	1